

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1099 OF 2024**

**IN THE MATTER OF:**

**RAVI SHANKAR & ORS**

**Verses**

**Applicant**

**STATE OF HARYANA & ORS**

**Respondent**

**MEMO OF PARTIES (As per order dated 29.05.2025)**

**RAVI SHANKAR & ORS**

**Versus**

**Applicant**

**1. State of Haryana**

Through Secretary Environment,  
Forest and Climate Change, Government of Haryana;  
Directorate of Environment and Climate Change, Haryana,  
Bay No. 55-58, 2<sup>nd</sup> floor,  
Paryatan Bhawan, sector 2 Panchkula – 134109  
Phone No. 0172-2701628  
Email: [environment@hry.nic.in](mailto:environment@hry.nic.in)

Respondent No. 1

**2. Member Secretary, Haryana State Pollution Control Board;**

C-11, Sector-6, Panchkula- 134109, Haryana  
Phone Nos.: 0172-2577872 & 0172-2577873  
Email: [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in)

Respondent No.2

**3. District Magistrate, Rohtak**

Mini Secretariat, Rohtak  
Phone No: 01262-255253  
Email: [commroh@hry.nic.in](mailto:commroh@hry.nic.in)

Respondent No. 3

**4. M/s. Indus Towers Limited, Bestech Business Towers,**

1st Floor, Tower A, Industrial Plot No.1, Phase-9,  
Sector 66 SAS Nagar (Mohali)  
State of Punjab at Suncity Township-1,  
Sector 34, Haryana.

Respondent No. 4

**5. Mr. Kaptan Singh**

S/o Meer Singh, Village Bohar,  
Tehsil and District Rohtak, Haryana

Respondent No. 5